

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **6<sup>th</sup> May 2025** :

**I**

The **Single Bench** presided over by the Hon'ble Justice **Sharmila U. Deshmukh** will commence the judicial work at **9.00 a.m.** and will take up the following matter :-

**First Appeal No. 1163 of 2015**

Themis Chemicals Ltd. V/s. Indo French Time Industries

**II**

Mentioning of matters for urgent circulation /production will be permitted at **10.30 a.m. only.**

Dated this 5<sup>th</sup> day of May, 2025.

By Order,

sd/-

**(A. H. Laddhad)**

Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-

**(H. M. Bhosale)**

Registrar (Judl-I),  
High Court, A.S., Bombay.